

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**  
(Chief Justice's Secretariat)

**NOTIFICATION**

**No.: 09**

**Dated: 17.07.2020**

It is notified for the information of all concerned that the last date for submission of application forms for participating in the selection process for the two divisional cadre posts of Counsellors - one each for Jammu and Srinagar districts - advertised by this office vide Notification No. 03 dated 26.06.2020, is extended up to 28.07.2020.

However, the other terms and conditions notified vide notification No. 03 dated 26.06.2020 shall remain unchanged.

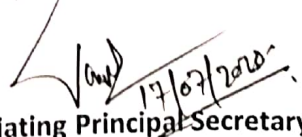
**Sd/-**  
**(Jawad Ahmed)**  
**Officiating Principal Secretary to**  
**Hon'ble the Chief Justice**

No. 55-68/PSY

Dated: 17.07.2020

**Copy to the:**

1. Registrar General, High Court of J&K, Srinagar.
2. Registrar Vigilance, High Court of J&K, Srinagar.
3. Registrar Rules, High Court of J&K, Srinagar.
4. Director, State Judicial Academy, Srinagar.
5. Registrar IT, High Court of J&K, Srinagar.
6. Registrar Judicial, High Court of J&K, Srinagar/Jammu.  
.....for information.
7. Secretary to Hon'ble Mr. Justice Tashi Rabstan for information of his Lordship.
8. Secretary to Hon'ble Mr. Justice Sanjeev Kumar for information of his Lordship.
9. All Principal District & Sessions Judges in UT of J&K for information and necessary action.
10. Director Information, Kashmir with the request to publish the above Notification in Daily Newspapers at least in one English, Hindi and Urdu having wide circulation in whole UT of J&K.
11. Director, Doordarshan Kendra Srinagar/Jammu with the request to broadcast the above Notification in News & Employment Bulletin.
12. Director, Radio Kashmir Srinagar/Jammu with the request to broadcast of the above Notification in News & Employment Bulletin.
13. Central Project Coordinator e-Courts, High Court of J&K, Srinagar for uploading the same on the website of the High Court of J&K.

  
**Officiating Principal Secretary to**  
**Hon'ble the Chief Justice**